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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.11.2011

OA No. 382/2008 with MA No. 347/2008 & MA No. 348/2008

None present for the applicants.
Mr. V.S. Gurjar, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicants. It appears that the applicants are not interested to prosecute the Original Application as well as the Misc. Applications, and, thus, the same are dismissed in default for non-prosecution on behalf of the applicants.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

K.S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat